

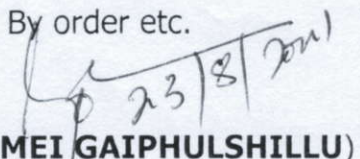
**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 23rd of August, 2021

No. HCM/CA-PC/2021-RG/: 93433 In exercise of the powers vested under Section 5 of the Commercial Court Act, 2015, The Hon'ble Chief Justice is pleased to constitute Division Bench presided over by the Chief Justice as the Commercial Appellate bench to hear appeals over and above the value of ₹. 5 lakh.

By order etc.


(**GOLMEI GAIPHULSHILLU**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to the Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to the Hon'ble Mr. Justice L.S. Jamir.
3. The Private Secretary to the Hon'ble Mr. Justice Kh. Nobin Singh.
4. The Private Secretary to the Hon'ble Mr. Justice M.V Muralidaran .
5. The Private Secretary to the Hon'ble Mr. Justice A. Bimol Singh.
6. The District & Sessions Judge, Imphal West/ Imphal East/ Thoubal/ Bishnupur/ Senapati/ Ukhrul/ Churachandpur.
7. The Secretary (Law), Government of Manipur.
- ✓ 8. The System Analyst, High Court of Manipur for uploading the same to the Official website.
9. Superintendent Esst..-II, High Court of Manipur.
10. The Concerned File/ Guard File/ Notice Board.
